

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 3619  
ANSWERED ON 10.08.2023

**Beneficiaries under Naya Savera Scheme**

3619. SHRI ANUMULA REVANTH REDDY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the total number of students/candidates who have benefitted from the Naya Savera scheme during the last three years, year and State-wise;
- (b) the quantum of funds allocated and utilized under the said scheme during the said period, year and State-wise;
- (c) the mechanism for monitoring and evaluating the performance and quality of coaching provided by the Programme Implementation Agencies (PIAs) under the said scheme;
- (d) whether any complaints or grievances have been received regarding the implementation of the said scheme; and
- (e) if so, the details thereof and the action taken by the Government thereon?

ANSWER

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): The Ministry implemented 'Naya Savera' scheme ('Free Coaching and Allied' scheme) across the country through empanelled Project Implementing Agencies (PIAs). The scheme has been discontinued w.e.f. 2022-23 as the New Education Policy 2020 does not support coaching programs and aims to reform the existing system of Board and entrance examinations to eliminate the need for coaching classes. The details of funds allocated, utilized and number of students allocated under the scheme during 2020-21 to 2022-23 are as under:

Year	Funds Allocated (RE) ( Rs. in crore)	Funds Utilized (Rs. in crore)	Number of students allocated
2020-21	25.00	18.44	5,300
2021-22	39.35	37.15	5,090
2022-23	29.97	25.00	NIL*

\*No allocation was made for 2022-23 due to discontinuation of the Scheme.

State-wise details of minority students benefited and funds released to the PIAs under the scheme are available on the Ministry's website at [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in). State-wise funds are not allocated under the Scheme.

(c): Coaching programme including verification of infrastructure facilities of the coaching centre under the Scheme were monitored by the State/UT Governments. Further, concurrent monitoring of the scheme at the field level was also conducted through an independent agency. A third party evaluation study of the scheme was also conducted by the Indian Institute of Public Administration (IIPA), New Delhi in 2020. Further, PIAs are required to achieve the prescribed success rate, failing which grants to them reduced proportionally.

(d) & (e): Necessary action, as per guidelines and extant rules, is taken as and when any grievance or complaint regarding the implementation of the scheme is received in the Ministry.

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